OFFICE OF THE DISTRICT & SESSIONS JUDGE (S-W)
DWARKA COURTS

ORDER

In partial modification of earlier order no. 8560-8579/Bail./Judl./DWK/2018 dated 31.03.2018, I Brijesh Sethi, District & Sessions Judge (S-W) Dwarka Courts, in exercise of my powers under Section 10 (3) of the Criminal Procedure Code, 1973 authorize the following Judicial Officers to hear and dispose of bail/Urgent Criminal applications pertaining to the Police Stations & Investigating agencies as mentioned against their names w.e.f. 01.05.2018.

S. No.	Court of Addl. Sessions Judges	Name of police Stations & Investigating Agencies	1st Link Addl. Sessions Judge	2nd Link Addl. Sessions Judge
1	Sh. Gurvinder Pal Singh, ASJ-04.	Baba Haridas Nagar, Najafgarh, Jaffarpur Kalan, Chhawla, Palam Airport, Crime women Cell Nanakpura, Crime Branch, Uttam Nagar & CAW Cell of South-West District.	Sh. Harish Dudani, Spl. Judge (PC Act) & (CBI)	Sh. Pritam Singh, ASJ-04
2	Dr. Vijay Kumar Dahiya, Spl. Judge (PC Act) & (CBI)-02.	Dwarka South, Dwarka North, Sector-23 Dwarka, Palam Village, Kapashera, Dabri, Bindapur, Janak Puri, Vikas Puri & CBI.	Sh. Vivek Kumar Gulia, ASJ-03	Sh. Sanjay Garg-II, ASJ-01

(Brijesh Sethi)
District & Sessions Judge (S-W)

No. 10554-10583 Bail/Judl./DWK/2018 Dated 28/4/18

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (H.Q) Tis Hazari Courts, Dselhi
3. The Courts concerned.
4. Ld. OIC/AOJ/BI Bail and Filing Section.
5. Ld. District & Sessions Judge Secretariat, (S-W).
6. The President/Secretary, Dwarka Courts Bar Association Dwarka.
7. The Chief Prosecutor/Incharge, Prosecution Branch, Dwarka Courts.
8. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
9. The Web Site Committee, Tis Hazari courts, Delhi.
10. Branch Incharge, Admin. Branch, Computer Branch.
11. Notice Boards, Dwarka Court Complex.

District & Sessions Judge (S-W)